GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 3213 ANSWERED ON 4TH AUGUST, 2022

CONSTRUCTION WORK ON NH-12

3213. SHRI UDAY PRATAP SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has recieved complaints regarding the poor quality, slow pace of work and non-compliance with the stipulated standards in the construction of National Highway-12 from Jabalpur to Jaipur;
- (b) if so, the details thereof along with the action taken in this regard;
- (c) whether the Government has also received complaints regarding alleged irregularities being committed by the contractors with regard to the construction of the said NH which passes through Narsinghpur and Raisen districts;
- (d) if so, the details thereof along with the action taken thereon; and
- (e) the remedial measures being taken by the Government to ensure that the said construction work is done as per prescribed standards?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) & (b) Complaints have been received about poor quality of construction work of National Highway-12 in the State of Madhya Pradesh. The details of complaints and action taken thereof by the Ministry are at Annexure.
- (c) & (d) In Jabalpur-Jaipur section of NH-12, one complaint in 4 laning work of Sindoor-Bareli section of NH-12 passing through Raisen District

has been received. The details of complaint and action taken thereof by the Ministry is at SI. No. 4 of Annexure.

(e) The project works are supervised during construction by the Authority Engineer engaged on the project. If any quality issue is noticed during the construction itself, the contractor is immediately instructed to rectify the defect noticed and the same is ensured.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 3213 ANSWERED ON 4^{TH} AUGUST, 2022 ASKED BY SHRI UDAY PRATAP SINGH REGARDING CONSTRUCTION WORK ON NH-12.

Brief details of complaints received about poor quality of construction of Jabalpur – Jaipur section of National Highway 12 including section passing through Raisen District and action taken thereof is as under:

SI. No.	Complaint by	Complaint and action taken
1	Smt. Pratibha Singh, MLA, Bargi	Hon'ble MLA has made a complaint about construction quality of CC Road for the project implemented by MPRDCL in Jabalpur-Hiran River (55.6 Km) Package-I of Jabalpur Bhopal NH-12. Project implemented by MPRDCL is supervised by the Authority Engineer engaged for the project. Work has been executed as per the Standards & Specifications of Contract and PCOD on completed length has been notified on 07.02.2022. 4 NCR have been issued to the Contractor and total 3560 nos. cracked PQC panels have been repaired by the Contractor at his own cost prior to PCOD. The project is at present in the maintenance period and any defects on the highway will be got rectified at Contractor's cost and penal action will be taken against all Contractor & Authority Engineer.
2	Dr. Siddharth Gupta, Jan Samasya Samadhan Samiti	Dr. Siddharth Gupta, Jan Samasya Samadhan Samiti has complained regarding use of poor quality of earth in the construction of Jabalpur to Hiran River (55.6 Km) Package-I of Jabalpur - Bhopal Section of NH-12. Project work implemented by MPRDCL is supervised by the Authority Engineer engaged for the project. The earthwork for embankment and subgrade of 13 no. approved earth borrow areas has been

tested in laboratory and found conforming to Standards & Specifications of the contract. Work has been executed as per the **Standards** & **Specifications Contract and PCOD on completed** length has been notified on 07.02.2022. 3 Devendra Hon'ble MLA Shri Devendra Shri Patel Patel, MLA, Dhyanakarsh has raised Dhyanakarshan Suchna Vidhan the MP, Sabha construction of Jabalpur Bhopal NH-12 in Suchna. MP Vidhan Sabha packages not being done per technical specifications and cracks been developed in PQC Project works implemented by MPRDCL & NHAI are supervised by the Authority **Engineers** engaged for the projects packages. Work has been executed the per Standards&Specifications of **Contracts and PCOD on completed** length for Package-I (Jabalpur-Hiran river), Package-III (Sindoor River -Bareli), Package- IV(Bareli-Goharganj) & Package-V (Goharganj-Bhopal) have been notified on 07.02.2022, 15.01.2022, 11.02.2022 & 25.05.2021 respectively. Package-II Hiran river to Sindoor river is being executed by NHAI conforming to Standards & **Specifications** of the Contract. 31 NCR were issued to the Contractors and total 3673 nos. cracked PQC panels have been repaired by the Contractors at their cost prior to PCOD. project is at present in maintenance period and any defects on the Highway will be got rectified at Contractor's cost and penal action will be taken against all Contractor & Authority Engineer for their defaults. Shri Uday Pratap Singh, Hon'ble MP (LS) Shri Uday Pratap Singh, 4 has MP, Hoshangabad raised the issue of inferior construction works being carried out from Sindoor River to Badi under project of four laning of Sindoor River to Bareli section of

NH-12. The Hon'ble MP has complained

about settlement / damage in bridges and culverts in the project and cracks have been developed in PQC panels at various locations. Work has been executed as per the Standards & Specifications of

Contract and PCOD on completed length has been notified on 11.02.2022. 8 NCR have been issued to the Contractor and total 18 nos. cracked PQC panels have been repaired by the Contractor at his cost prior to PCOD. The project is at present in the maintenance period and any defects on the Highway will be got rectified at Contractors cost and penal action will be taken against all Contractor & Authority Engineer. No distress / crack have been noticed on any of the culvert/Bridge/ structure, shows that there settlement of no any of bridge/culvert. As per provision **Contract Agreement, the existing bridges** have been retained & rehabilitated in accordance with the prescribed standard specifications. Settlement in and approaches of existing minor bridges at three locations i.e. Km 166, 154 &148 durina construction observed have been rectified by the Contractor at his cost prior to the PCOD.

5 Shri Vinay Saxena, MLA

The Hon'ble MLA has raised complaint inferior quality regarding work electrification in Jabalpur-Bhopal section of NH-12. It has been mentioned that electric poles of inferior quality of poles have been used and also lesser no. of poles than required have been erected. In three packages i.e. Package-III (Sindoor River-Bareli), Package-IV (Bareli - Goharganj) & Package-(Goharganj-Bhopal) electric poles have been erected per the quantity given in the approved estimates and in accordance drawings & specifications approved by the State Electrical Authority MP MKVVCL

under their supervision and electrical lines have been taken over by them. In case of Package –I (Jabalpur-Hiran) electrical utility shifting work is being carried out in accordance with approved estimate. drawings & specifications under supervision of State Electrical Authority MP MKVVCL. The Hon'ble MP has raised the complaint 6 Ms Sadhvi Pragya Singh Thakur, MP (LS) regarding Displacement of RE panels of underpass at Data Colony in the Balance work for four laning of Bhopal-Biaora section of NH-12 from Lalghati square km 315.725 to Mubarakpur (Bhopal Bypass) km 324.000 (PKG-I) on EPC mode in the State of Madhya Pradesh. Project work implemented by NHAI is supervised by the Authority Engineer engaged for the project. The contractor accepted that it was his mistake during the construction and he has Completed the rectification work. Work has been executed as per Standards & Specifications of Contract and project has been completed on 31.12.2020. 7 Sh. Girish Bhandari Ex. The Hon'ble MLAs have raised MLA, Narsinghgarh & Sh. complaint regarding Poor construction quality in the Balance work for four laning Rajyavardhan Singh MLA, **Narsinghgarh** of Bhopal-Biaora section of NH -12 from Mubarakpur (Bhopal Bypass) 324.000 to Biaora km. 423.00 (PKG-II) on **EPC** mode in the State of Madhya Pradesh. Project work implemented by supervised by the Authority Engineer for the engaged project. The contractor accepted that it was his mistake during the construction and he has completed the rectification work. Work has been executed as per the Standards & Specifications of Contract and project has been completed on 30.06.2021.